GOVERNMENT OF INDIA LABOUR LOK SABHA

UNSTARRED QUESTION NO:2868 ANSWERED ON:22.12.2003 EMIGRATION CHECK FOR TRAVELLING ABROAD SUSHILA SAROJ

Will the Minister of LABOUR be pleased to state:

(a) whether emigration check is required for travelling abroad;

(b) if so, whether there is any provision for getting the emigration check at the international airports;

(c) if not, whether the Government is planning to provide such emigration check facilities at the airport itself; and

(d) if not, the reasons therefor?

Answer

MINISTER OF LABOUR (SHRI SAHIB SINGH VERMA)

(a): Persons with `Emigration Check Required` (ECR) endorsement on their passports need to obtain emigration clearance from the concerned Protector of Emigrants if going abroad for employment purpose. Those going abroad for purposes other than employment only need to get the ECR temporarily suspended from the concerned Protector of Emigrants.

(b): No, Sir.

(c) & (d): The process of emigration clearance requires checking of documents and deposit of prescribed charges/fees. These facilities cannot be provided at the airports.